

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 152 of 2015

Dated :12th January, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member

In the matter of :

Punjab State Transmission Corpn. Ltd. ...Appellant(s)
Versus
Punjab State Electricity Regulatory Commission &Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr.Sakesh Kumar for R-1

ORDER

Learned counsel for the State Commission states that he will be filing reply today in the registry.

Learned counsel for the Appellant seeks two weeks time to file rejoinder. He may file the same on or before 27.01.2016 after serving copy on the other side.

List the matter on **11.02.2016.**

(I. J. Kapoor)
Technical Member
Ts/kt

(Justice Ranjana P. Desai)
Chairperson